

Sixteenth Loksabha

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Title: Regarding inclusion of two temples of Karnataka under PRASAD scheme.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to draw the kind attention of the House towards the fact that in my Constituency, there are two important pilgrimage Temples ie., one is Sri Malai Mahadeshwara Temple at Malai Mahadeshwara Hills of Kollegal Taluk, Chamarajanagar District and another is Sri Srikanteshwara Temple at Nanjangud, Mysore District of Karnataka State. More than lakh devotees per month from all over the Country are visiting these Temples. These pilgrimage places need infrastructure facilities for tourists. Hence, I hereby urge the Union Government to grant sanction to both the temples under PRASAD — National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Scheme under Ministry of Tourism for the purpose of providing infrastructure facilities to tourists.